NATIONAL COMPANY LAW TRIBUNAL
COURT-I, MUMBAI BENCH

Item 47

CA 396/2021 CA 62/2022 CA 1192/2020 CA 328/2021 CA 209/2021 IN CP 3638(MB)2018

CORAM:

MS. ANU JAGMOHAN SINGH	**SHRI H.V. SUBBA RAO**
HON'BLE MEMBER (T)	**HON'BLE MEMBER(J)**

ORDER SHEET OF THE HEARING ON **17.05.2023**

NAME OF THE PARTIES**: -** **Union of India**
V/s
Infrastructure Leasing & Financial Services Ltd

Section 241-242 of the Companies Act, 2013

ORDER

CA 396/2021, CA 62/2022

List these applications on Board on 28.06.2023.

CA 1192/2020, CA 328/2021, CA 209/2021

List these applications **High on Board** on 05.06.2023.

Sd/-	**Sd/-**
ANU JAGMOHAN SINGH	**H.V. SUBBA RAO**
Member (Technical)	**Member (Judicial)**

Jagdish